

HIGH COURT OF SIKKIM

GANGTOK

No.: 64../ HCS

Date : ...1.12.25

N-O-T-I-C-E

It is hereby clarified for information of all concerned that the name of Ms. Smriti Chettri, then an aspirant/applicant for the post of Protocol-cum-Liaison Officer in the Establishment of High Court of Sikkim, advertised vide Employment Notice No.47/ESTT./HCS dated 03.11.2025 issued by this Registry, initially figured in the list of rejected applications, in view of her having not submitted copies of her documents indicating her work experience(in protocol matters).

However, on an application subsequently submitted by her on 18.11.2025 before this Registry requesting for permission to place the copies of her documents/Office Orders showing her work experience in protocol matters, the Competent Authority was pleased to consider the same and allow her application, pursuant to which she was permitted to file the said copies and then to appear in the concerned interview held for the above post.


(Sonam Palden Bhutia)
Registrar